

**JOINT SELECT COMMITTEE  
REPORTS OF LEGISLATIVE  
ASSEMBLY - 1923**

**The Legal Practitioner's Bill**



## LEGISLATIVE DEPARTMENT.

We, the undersigned, Members of the Select Committee to which the Bill further to amend the Legal Practitioners Act, 1879, was referred, have considered the Bill and the papers noted in the margin, and have now the honour to submit the following interim Report.

1. Paper No. I.  
2. Paper No. II.

2. In view of the recent announcement on behalf of the Government that they propose shortly to convene a committee for the purpose of examining the whole question of the constitution of an Indian Bar, we are of opinion that it would not be advisable to proceed at present with legislation affecting only one of the many questions which would necessarily come under the consideration of such a Committee, and in view of an assurance which we have received that the question raised by this Bill will be specifically referred to that Committee, we recommend that no further proceedings should, for the present, be taken in respect of the Bill.

3. The Bill was published in the Gazette of India, dated the 16th September, 1922.

W. M. HAILEY.

T. V. SESHAGIRI AYER.

N. M. SAMARTH.

A. B. LATTHE.

K. AHMED.

DEVA PRASAD SARVADHIKARY.

J. N. MUKHERJEE.

ABUL KASEM.

H. S. GOUR.

MAN SINGH.

LAKSHMI NARAYAN LAL.

JAWAHAR LAL BHARGAVA.

K. C. NEOGY.

*The 24th July, 1923.*

GOVERNMENT OF INDIA.  
LEGISLATIVE DEPARTMENT.

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Report of Select Committee on the B  
further to amend the Legal Practitioners  
Act, 1879.